

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 32/16	TP 290/17	Hearing	391/394	Laxmi Rolling and Strips Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANJU. NAIR 7829745233	PETITIONER	Anju Nair

Counsel for petitioner is present. She reported that a memo would be filed on the next hearing for withdrawal.

For filing withdrawal memo, list it on 21.09.2017.

MEMBER (J)

MEMBER (T)